



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 26.11.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1644 of 2024 & I.A. No. 5993 of 2024 Part Heard	Laxmimukund Enterprises Pvt. Ltd. Vs. Yash Metalics Pvt. Ltd.	26.11.2025	16.12.2025
2.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	26.11.2025	09.12.2025
3.	Comp. App. (AT) (Ins) No. 2370 of 2024 Part Heard	Sanjeev Sangal Vs. Apex Heights Pvt. Ltd. Resolution Applicant With	26.11.2025	08.12.2025

4.	Comp. App. (AT) (Ins) No. 109 of 2025 Part Heard	Jai Kishore Prasad & Anr. Vs. Apex Heights Pvt. Ltd. With	26.11.2025	08.12.2025
5.	Comp. App. (AT) (Ins) No. 113 of 2025 & I.A. No. 503 of 2025 Part Heard	Saurabh & Anr. Vs. Apex Heights Pvt. Ltd.	26.11.2025	08.12.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)